NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 418/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Vrushali Infotech Pvt. Ltd.

Registrar of Companies, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

DESIGNATION

S. No.

mangesh R. AROC,
Jadhar Roc mumbai
for Roc, Pune.

SIGNATURE

ORDER C.P. No. 418/252(3)/NCLT/MB/MAH/2017

- Representative from the RoC is present. 1.
- 2. Registry to issue Notice to the Petitioner intimating the next date of hearing.
- 3. Adjourned to 27.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 13.10.2017

M.K. Shrawat Member (Judicial)